

Name of the Corporate Debtor: MAGPPIE INTERNATIONAL LIMITED; Date of Commencement of CIRP: 26-02-2020; List of Creditors as on: 06-08-2023; Name of IP: Mr. Vivek Raheja; Process Number: 1; Last 5 digit of registration number: 10133

[\(Please click here for previous Lists of Creditors\)](#)

(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

Sl. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of Contingent Claims	Amount of Claim Not Admitted	Amount of Claims under Verification	Details in Annexure (Only PDF)
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted				
1	Secured financial creditors belonging to any class of creditors					0.00				NA
2	Unsecured financial creditors belonging to any class of creditors					0.00				NA
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	6	998667956	6	998667956	89.06		0		Annexure 3
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	3	11179509	3	10661835	0.95		517614		Annexure 4
5	Operational creditors (Workmen)	73	8116408	73	4498744	0.40		3617664		Annexure 5
6	Operational creditors (Employees)	82	25665853	82	18614561	1.66		7051292		Annexure 6
7	Operational creditors (Government Dues)	2	14263343	1	7445483	0.66		6817860		Annexure 7
8	Operational creditors (other than Workmen and Employees and Government Dues)	31	95577752	31	81473991	7.27		14103761		Annexure 8
9	Other creditors, if any, (other than financial creditors and operational creditors)					0.00				NA
Total		197	1153470821	196	1121362570	100.00		32108191		